## HIGH COURT OF SIKKIM GANGTOK

Memo No: 24/HC\$

Dated:10/12/2020

## NOTIFICATION

In exercise of the powers conferred under section 16(2) of the Advocates Act, 1961, the High Court of Sikkim is pleased to designate Mr. Vivek Kohli as Senior Advocate with immediate effect.

Jyoti Kharka)

REGISTRAR

Memo No.: V (147)Confdl/HCS/3698 - 761

Date:10/12/2020

## Copy to:-

- Mr. Vivek Kohli, Advocate General, Government of Sikkim.
- The President, Supreme Court Bar Association, 1-Tilak Marg, New Delhi.
- The Secretary General, Supreme Court of India, New Delhi.
- Additional Chief Secretary to Hon'ble the Governor of Sikkim, Raj Bhawan, Gangtok.
- The Secretary to the Government of India, Ministry of Home Affairs, New Delhi.
- The Chief Secretary, Government of Sikkim, Gangtok.
- The Registrar General of all the High Courts of India
- 8. The Additional Advocate General, Government of Sikkim, Gangtok.
- 9. The Chairman, Bar Council of India, New Delhi.
- The Chairman/Secretary, Bar Council of Delhi, New Delhi.
- The District & Sessions Judge (West) at Gyalshing.
- The District & Sessions Judge (North) at Mangan.
- The District & Sessions Judge (East) at Gangtok.
- The Legal Remembrancer –cum- Law Secretary, Law Department, Government of Sikkim, Gangtok.
- The District & Sessions Judge (Spl. Div. -I) at Gangtok.
- The District & Sessions Judge (South) at Namchi.
- The Member Secretary, Sikkim State Legal Services Authority, Development Area, Gangtok.

- The Director, Sikkim Judicial Academy, Sokeythang, Gangtok & the District & Sessions Judge (Spl. Div. –II) I/C at Gangtok.
- The Additional Director, Sikkim Judicial Academy, Sokeythang, Gangtok.
- The Chief Judicial Magistrate-cum- Civil Judge (West) at Gyalshing.
- The Chief Judicial Magistrate-cum- Civil Judge (East) at Gangtok & the Chief Judicial Magistrate-cum- Civil Judge (North) I/C at Mangan.
- The Chief Judicial Magistrate-cum- Civil Judge (South) at Namchi.
- The Sr. Civil Judge-cum- Judicial Magistrate (East) at Gangtok & the Civil Judge-cum-Judicial Magistrate, Rangpo & Rongli Sub- Division (I/C), East Sikkim.
- The Sr. Civil Judge-cum-Judicial Magistrate (South) at Namchi & the Civil Judge-cum-Judicial Magistrate, Yangang Sub- Division (I/C), South Sikkim.
- The Civil Judge-cum-Judicial Magistrate (West) at Gyalshing.
- 26. The Civil Judge -cum- Judicial Magistrate, Soreng Sub- Division, West Sikkim & the Civil Judge-cum-Judicial Magistrate, Jorethang Sub- Division, South Sikkim.
- The Civil Judge-cum-Judicial Magistrate (North) at Mangan & the Civil Judge-cum-Judicial Magistrate, Chungthang Sub- Division, North Sikkim and Chungthang Sub- Division stationed at Gangtok.
- 28. The District Magistrate (East) at Gangtok.
- The District Magistrate (North) at Mangan.
- 30. The District Magistrate (South) at Namchi.
- The District Magistrate (West) at Gyalshing.
- 32. The President/General Secretary, Bar Association of Sikkim.
- 33. The President/General Secretary, Namchi Bar Association, South Sikkim.
- 34. The Additional Secretary, Home Department for publication in the Government Gazette.
- The Additional Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Sikkim, Gangtok.
- The Additional Registrar-cum-Principal Private Secretary to Hon'ble Judge, High Court of Sikkim, Gangtok.
- 37. The Private Secretary to Hon'ble Judge, High Court of Sikkim, Gangtok.
- All Section In-charge, High Court of Sikkim, Gangtok.
- The Computer Cell, High Court of Sikkim for publication in the website of the High Court of Sikkim.
- 40. Notice Board,
- 41. Guard file &

42. File.

(Jyoti Kharka) REGISTRAR